

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 429/MP/2024

Subject : Petition for approval under Section 17 (3) and Section 17 (4) of the Electricity Act, 2003 read with the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of Transmission Licence and other related matters) Regulations, 2024 for creation of security interest by way of hypothecation, charge or assignment over rights, title, interest, claims, demands, benefits under, clearance, project documents (except fixed assets), agreements and approvals of Kohima-Mariani Transmission Limited in favour of the Debenture Trustee, i.e., Axis Trustee Services Limited (Respondent No. 8) and for approval of documents creating security and of other documents in relation to the financing of the Transmission Project build, owned, operated and maintained by Kohima-Mariani Transmission Limited.

Petitioner : Kohima-Mariani Transmission Limited (KMTL)

Respondents : Commissioner (Power), Deptt. of Power, Govt. of Arunachal Pradesh and Ors.

Date of Hearing : **11.3.2025**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Aniket Prason, Advocate, KMTL
Shri Vinit Kumar, Advocate, KMTL

Record of Proceedings

Learned counsel for the Petitioner submitted that the Petitioner has filed a compliance affidavit dated 14.2.2025 in compliance with the directions issued *vide* Record of Proceedings dated 28.1.2025. Learned counsel further submitted that neither an appearance has been entered into on behalf of the Respondents nor have they filed any reply to the Petition. Learned counsel also urged for an expeditious approval for the creation of security interest as prayed for in the Petition.

2. None appeared on behalf of the Respondents, despite notice.

3. Considering the submissions of the learned counsel for the Petitioner, the Commission reserved the matter for order.

By order of the Commission

Sd/-

(T.D. Pant)

Joint Chief (Law)